

(27)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/93/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	V. Kamala Kumar	Counsel for COC	A. [Signature] 16/8/18
2.	N. SRINIVAS JAYAPRAKASH	Counsel for Respondent	for V. Kamala Kumar N. Sr. A. Jayaprakash
	Edwal Joms	Counsel for CD	Edw

ORDER

Counsel for Applicant present. Counsel for Respondent present. Counsel for COC present. Both counsels prayed time for making submissions. At request, time is enlarged. Put up on 05.09.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-st-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)